

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2852
ANSWERED ON:12.12.2005
FISH FARMERS DEVELOPMENT AGENCIES
Kharventhan Shri Salarapatty Kuppusamy

Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of Fish Farmers` Development Agencies (FFDAs) established in the country during the last three years, State-wise;
- (b) the main objectives and functions of said FFDAs;
- (c) whether the Government proposes to set up more such agencies in the country;
- (d) if so, the details thereof; and
- (e) the amount released/spent for the development of inland, coastal fisheries and aquaculture during the said period?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TASLIMUDDIN)

- (a): No new Fish Farmers Development Agency(FFDA) has been sanctioned for establishment in the country during the last three years (2002-03 to 2004-05). However, a network of 429 Fish Farmers Development Agencies (FFDAs) had been sanctioned for establishment earlier to all the States and Union Territory of Pondicherry under the Centrally Sponsored Scheme on Development of Inland Fisheries and Aquaculture.
- (b): The main objectives and functions of the above scheme are to popularise fish farming, diversifying aquaculture practices and provide assistance to beneficiaries for developmental activities to create a cadre of trained and well organized fishers.
- (c)&(d): Question do not arise.
- (e): A sum of Rs.4228.97 lakhs of central share was released for development of inland, coastal fisheries and aquaculture to all the States and Union Territories during the last three years (2002-03 to 2004-05).